

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MARCH, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.03.2019

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2019</i>
CIVIL	169417	3768	4048	169137
CRIMINAL	38566	1520	1497	38589
TOTAL	207983	5288	5545	207726